LOK SABHA
UNSTARRED QUESTION No. 1472
TO BE ANSWERED ON 9th DECEMBER,2025

National Cooperative Database

1472 **Smt. Shobhanaben Mahendrasinh Baraiya:**

Will the Minister of COOPERATION *(सहकारिता मंत्री)* be pleased to state:

(a) the latest status of data updation and verification under National Cooperative Database (NCD) after the launch of NCD portal and the number of cooperative societies that have been fully verified;

(b) whether the Government proposes to introduce new mechanisms to strengthen the real-time accuracy and completeness of the database;

(c) if so, the details thereof;

(d) the details of the progress made with regard to integration of National Cooperative Database with the cooperative digital ecosystem of States, including the Registrar General of Cooperatives (RCS) portal; and

(e) whether any steps are being taken to address the issues related to unregistered societies, incomplete records or inadequate digital capacity in primary cooperatives and if so, the details thereof?

ANSWER

THE MINISTER OF COOPERATION
सहकारिता मंत्री **(SHRI AMIT SHAH)**

(a) A comprehensive National Cooperative Database (NCD) has been developed by the Ministry of Cooperation with the support of States / UTs. It was launched on 08.03.2024. This database provides a single-point access to information on over 8.4 lakh cooperatives societies across the country, having approximately 32 crore members across 30 Sectors. The data of the Cooperative Societies is collected, entered, and updated on a regular basis in the NCD portal by nodal officers

appointed by the States/ UTs for this purpose. The State/UT-wise number of cooperative societies is attached as **Annexure-I**.

(b) & (c) Yes Sir. National Cooperative Database (NCD) was developed in three phases, and includes data on parameters such as location, membership, economic activities, infrastructure of the cooperatives, financial performance and Audit details. Further improvements and new data sets with functionalities are added in the NCD as per requirement and is a continuous process.

(d)   The Ministry of Cooperation developed a standard API for States to fetch cooperative societies data from the NCD portal and shared the Standard API Specification Document and database schema on 27.05.2025. Push APIs were subsequently developed for live, event-driven data pushing from RCS applications to the NCD Portal, and all related documents and SOPs were shared on 22.09.2025. An advisory with comprehensive check lists for completion of RCS computerization and API integration was also issued on 14.11.2025. Rajasthan has already completed API integration with NCD portal. As per the integration plan, States/UTs must ensure development of reverse/pull API and complete RCS computerization for successful two-way integration and synchronization of cooperative data.

(e)   The Ministry of Cooperation is taking monthly review meetings with the State Registrar of Cooperative Societies to address the issues related to unregistered societies. Training is also being provided to State Nodal Officers and District Nodal Officers of all States/UTs to ensure accurate data updation on the NCD portal. User manuals and training modules are being facilitated to help officials learn data entry protocols and interpret data effectively for decision-making. This initiative aims to enhance digital literacy among cooperative officials, ensuring better governance and utilization of NCD data.

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State/UT-wise number of cooperative societies

S. No	States/ UTs	Number of Societies
1	ANDAMAN AND NICOBAR ISLANDS	2,238
2	ANDHRA PRADESH	17,893
3	ARUNACHAL PRADESH	1,460
4	ASSAM	12,322
5	BIHAR	27,385
6	CHANDIGARH	476
7	CHHATTISGARH	11,800
8	DELHI	5,944
9	GOA	5,578
10	GUJARAT	85,698
11	HARYANA	34,399
12	HIMACHAL PRADESH	5,668
13	JAMMU AND KASHMIR	10,580
14	JHARKHAND	11,997
15	KARNATAKA	46,805
16	KERALA	19,664
17	LADAKH	275
18	LAKSHADWEEP	43
19	MADHYA PRADESH	54,592
20	MAHARASHTRA	2,24,732
21	MANIPUR	11,624
22	MEGHALAYA	3,437
23	MIZORAM	1,546
24	NAGALAND	8,108
25	ODISHA	8,172
26	PUDUCHERRY	464
27	PUNJAB	19,673
28	RAJASTHAN	41,955
29	SIKKIM	3,763
30	TAMIL NADU	23,080
31	TELANGANA	60,860
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	569
33	TRIPURA	3,227
34	UTTAR PRADESH	40,681
35	UTTARAKHAND	6,352
36	WEST BENGAL	32,127
	Total	**8,45,187**

Source: NCD portal as on 15.11.2025